## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

# 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 11.03.2022 (FRIDAY) COURT -III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
		With		
2.	Comp. App (AT) (Ins) No. 1308 of 2019	Shree Padmalaya Petroleum Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
		With		
3.	Comp. App (AT) (Ins) No. 1310 of 2019	Zenith Infrastructure Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
4.	Comp. App (AT)	With Pest Control Ideal	Ashish Verma	Ashish Joshi
<b>-7.</b>	(Ins) No. 1311 of 2019	Vs. V. Venkatachalam	7 ismisir v erma	
		With		
5.	Comp. App (AT) (Ins) No. 1312 of 2019	Jai Lahari Enterprises Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi
		With		
6.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1315 of 2019	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi
		With		
8.	Comp. App (AT) (Ins) No. 1316 of 2019	Scop Infrastructure and Company Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi
		With		
	İ	7 1 AVAI	i	ı

9.	Comp. App (AT) (Ins) No. 1317 of 2019	M.N. Patil Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi
		With		
10.	Comp. App (AT) (Ins) No. 1319 of 2019	Patel Erectors. Vs. V.Venkatachalam	Ashish Verma	Ashish Joshi
		With		
11.	Comp. App (AT) (Ins) No. 1320 of 2019	Krishna Construction Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
		With		
12.	Comp. App (AT) (Ins) No. 1321 of 2019	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
12	Comm. Ann (AT)	With Wariana	A alai ala XI amas a	Ashish Tashi
13.	Comp. App (AT) (Ins) No. 1322 of 2019	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1323 of 2019	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi

### Copy to: -

By order of Hon'ble Chairperson -sd/-

Notice Board
 Website and a second secon

2. Website: www.nclat.nic.in Registrar